

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.235- IA/654(AHM)2024
in
CP(IB)/28(AHM)2021

Proceedings under Section 95 IBC

IN THE MATTER OF:

Rajkot Nagrik Sahakari Bank Ltd
V/s
Gopalkrishan Subhashchandra Sharma

.....Applicant

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Randhir Rajpurohit, Adv.
For the Respondent :
For the FC :Ms. Noopur Dalal, Adv.

ORDER

IA/654(AHM)2024

Learned counsel for the applicant appeared and submitted that he has instructions to appear in the matter. He waives notice. Learned counsel is directed to file reply as well as Vakalatnama within one week.

List for further consideration on 03.09.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)